COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 62 OF 2016 & IA NO. 155 OF 2016 APPEAL NO. 293 OF 2015 & IA NO. 476 OF 2015 APPEAL NO. 278 OF 2015 & IA NO. 455 OF 2015 APPEAL NO. 23 OF 2016 & IA NO. 61 OF 2016 AND APPEAL NO. 24 OF 2016 & IA NO. 65 OF 2016

Dated: <u>02nd July, 2018</u>

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

APPEAL NO. 62 OF 2016 & IA NO. 155 OF 2016

In the matter of:

Tamil Nadu Newsprint & Papers Ltd.....Appellant(s)Vs.

Tamil Nadu Electricity Regulatory Commission

APPEAL NO. 293 OF 2015 & IA NO. 476 OF 2015 AND APPEAL NO. 278 OF 2015 & IA NO. 455 OF 2015

In the matter of:			
JSW Steel Ltd	Appellant(s)		
Vs.			
Tamil Nadu Electricity Regulatory Commission	Respondent(s)		
APPEAL NO. 23 OF 2016 & IA NO. 61 OF 2016			
In the matter of:			
Tamil Nadu Newsprint & Papers Ltd.	Appellant(s)		
Vs.	,		
Tamil Nadu Electricity Regulatory Commission	Respondent(s)		
APPEAL NO. 24 OF 2016 & IA NO. 65 OF 2016			
In the matter of:			
TANFAC Industries Ltd.	Appellant(s)		
Vs.			
Tamil Nadu Electricity Regulatory Commission	Respondent(s)		

Respondent(s)

....

Counsel for the Appellant(s)	:	Mr. Anand K Ganesan Ms. Swapna Seshadri Mr. Senthil Jagadeesan Ms. Sonakshi Malhan Ms. Suriti Chaudhary

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1

<u>ORDER</u>

List this batch of appeals for hearing on <u>27.07.2018</u>, as agreed by the learned counsel appearing for the Appellant and the Respondent.

(S.D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

js/vt